Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state:

(a) the schemes being implemented for the development of handloom and handicraft sectors in the State of Maharashtra, Tamil Nadu and Andaman & Nicobar Islands and the details of the benefits accrued as a result of these schemes during the last three years and the current year;

(b) the funds allocated/released and utilised under these schemes during each of the last three years and the current year separately, State-wise;

(c) the details of employment opportunities generated in these sectors during the said period, state-wise with special reference to Maharashtra, Tamil Nadu and Andaman & Nicobar Islands;

(d) the steps taken by the Government to meet the targets fixed for the development of handloom and handicraft sectors and for increasing the employment opportunities; and

(e) the other steps taken by the Government for revival of handloom/handicraft industries including textiles in the country?

उत्तर

ANSWER वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

(a) to (e): Ministry of Textiles is implementing following schemes for development and welfare of handloom weavers and Handicrafts artisans including the states of Maharashtra, Tamil Nadu and Union Territory of Andaman & Nicobar Islands:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;
3. National Handicraft Development Programme;
4. Comprehensive Handicrafts Cluster Development Scheme;

Under the above schemes, financial assistance is provided for raw materials, purchase of looms, accessories and toolkits, design innovation, product diversification, infrastructure development, marketing of handloom and handicraft products in domestic and overseas markets, getting loans at concessional rates, etc.
In the schemes implemented by the Ministry of Textiles in these sectors, budget is not allocated State/UT-wise. Funds to eligible handloom agencies are released for various interventions on receipt of viable proposals as per the extant guidelines of the respective schemes. The details of funds released under these schemes during the last three years and the current year are as follows:

<table>
<thead>
<tr>
<th>Year</th>
<th>Funds released (Rs. in crore)</th>
</tr>
</thead>
<tbody>
<tr>
<td>2018-19</td>
<td>349.66</td>
</tr>
<tr>
<td>2019-20</td>
<td>422.09</td>
</tr>
<tr>
<td>2020-21</td>
<td>392.98</td>
</tr>
<tr>
<td>2021-22 (as on 31\textsuperscript{st} December 2021)</td>
<td>368.37</td>
</tr>
</tbody>
</table>

The Government does not provide direct employment to the artisans and weavers. However, the Government imparts various training programmes and implements schemes for promotion and development of sectors to help artisans and weavers improve their earnings.

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